NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 101(ND)14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA **HON'BLE MEMBER (J)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: M/s. Sh. Jasmohan Singh V/s. M/s. M.S. Koldhold Industries Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATUR Ja 19m

1. MR. SOURABH GUPTA, ADV.

Petitoners

ORDER

Learned counsel for the petitioner is present. None for the respondents. List on 05.10.2016 for the appearance of the respondents and for further proceedings.

(R. Varadharajan)

Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Iudicial)

Sd1-